

Title: Introduction of the Agricultural Produce (Remunerative Support Prices and Miscellaneous Provisions) Bill, 2000.

15.50 hrs.

SHRI G.S. BASAVARAJ (TUMKUR): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of an Agricultural Produce Price Fixation Board to fix the remunerative support prices of agricultural produce including fruits and vegetables on annual and seasonal basis and timely intervention by the Government at the time of steep fall in prices of such produce in the open market and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an Agricultural Produce Price Fixation Board to fix the remunerative support prices of agricultural produce including fruits and vegetables on annual and seasonal basis and timely intervention by the Government at the time of steep fall in prices of such produce in the open market and for matters connected therewith or incidental thereto."

*Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 20.4.2000.

The motion was adopted.

SHRI G.S. BASAVARAJ : Sir, I introduce the Bill.
